



NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

215. IA/263/2021 C.P. (IB)/2438(MB)2019

IN THE MATTER OF

ABN Trade Link Private Limited

... Petitioner

Vs

Sonarch International Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.09.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance:

For the Petitioner: None present.

For the Applicant: Adv. Bhupesh Dhumatkar a/w Ms. Shrishti Agarwal a/w Mr. Aditya Kadam i/b Mr. Raman Misra

ORDER

IA/263/2021- On the request of the Counsel for the Applicant, the Prayers clause 1, 2, 4 & 5 are allowed. Hence, IA is **disposed of** as such.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/